

6. On entering both OTPs correctly, MPIN set up page will appear. Enter 4-digit MPIN of choice and click on "Next".



Figure 19-AIS Sign-up Set MPIN Screen (1/2)

7. Post re-entering the MPIN, click on "Confirm" button to confirm the setup of MPIN.

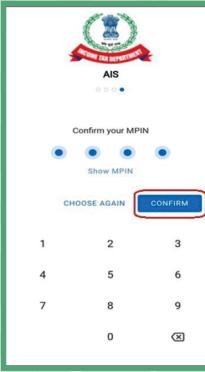


Figure 20-AIS Sign-up Set MPIN Screen (2/2)

8. On successful setup of MPIN, user will be successfully registered, and user can login using the selected MPIN.

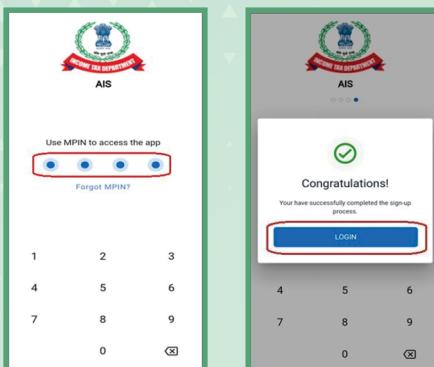
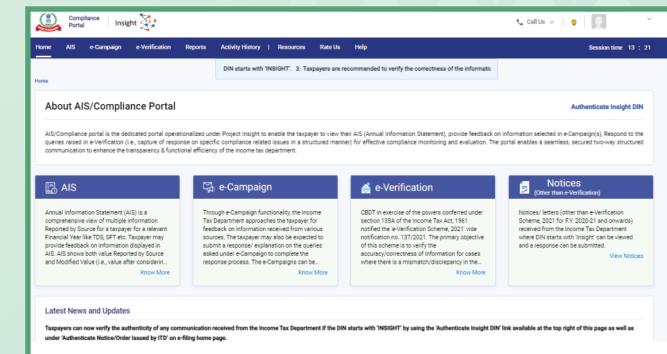


Figure 21- AIS Login

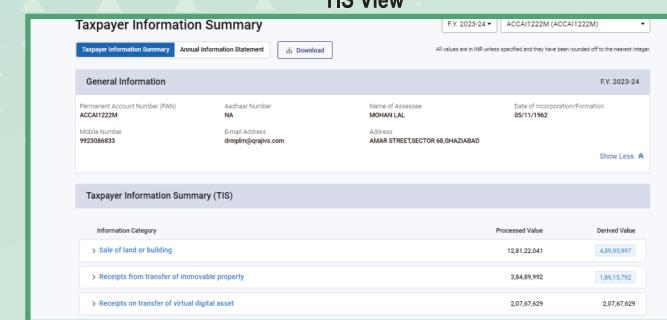
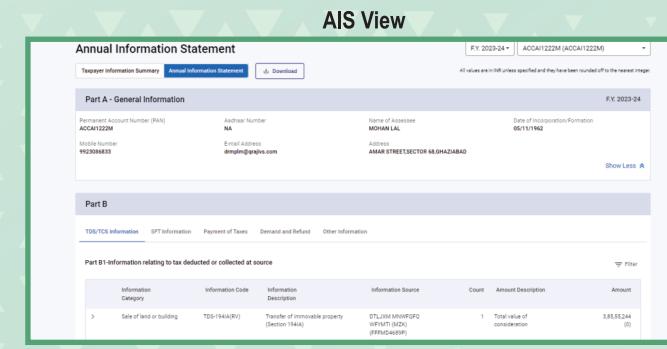
AIS Portal Home Page



Prefilling of ITR's:

AIS/TIS is a groundbreaking functionality that has provided complete disclosure of information being reported by various information sources like Reporting Entities, deductors, depositories etc. It has also given full control to the taxpayer in the form of feedback whereby the taxpayer can accept/deny/modify the information visible on the AIS/TIS. Information of various incomes reported is also being shared with CPC-ITR for pre-filling of Income Tax Returns.

After the introduction of AIS/TIS, information pertaining to major heads of income is being sent for pre-filling of Income Tax returns. Only processed information after applying data quality check rules, is being shared for pre-filling. Taxpayer feedback is considered while sharing the information for pre-filling. All these aspects have made the Tax Return submission process easy.



KEY TAKEAWAYS FOR THE TAXPAYERS

AIS – Your Financial Information at a Glance

1. One place for all your financial records

AIS brings together information about your financial transactions reported by different sources, giving you a consolidated view.

2. Why accuracy matters

The Income Tax Department uses AIS data for pre-filling your ITR, as well as for scrutiny and e-Verification. It is therefore important that the details in AIS truly reflect your actual transactions.

3. Incorrect information can have consequences

If you notice any error or duplication in AIS, it is vital to provide your feedback. Ignoring mistakes can lead to unnecessary notices or proceedings.

4. Your feedback ensures correction at the source

When you record feedback in AIS, it is shared with the reporting entities (banks, mutual funds, etc.) so that errors are corrected at the source level.

5. AIS is the Department's view of you

AIS is how the Department sees your financial profile. By reviewing it carefully and sharing timely feedback, you help ensure that action is taken only against actual tax evaders, not honest taxpayers affected by wrong or duplicate reporting.

☞ Your active participation is key: Reviewing AIS, correcting errors through feedback, and filing a true and correct return helps protect you from unnecessary action while strengthening fair tax administration.



Directorate of Income Tax

(Public Relations, Publications & Publicity)
6th Floor, Mayur Bhawan, Connaught Circus, New Delhi - 110001

Income Tax India @incometaxindia.official @incometaxindiaofficial
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Disclaimer: This brochure should not be construed as an exhaustive statement of the law. For details reference should always be made to the relevant provisions in the Acts and the Rules

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Income Tax Department
Central Board of Direct Taxes



AIS/TIS

Part-2



Continued from Part-1 of 'AIS\TIS' ...

Step 7: Success message will be shown for the successful submission of feedback. The acknowledgement receipt of the same can be downloaded from the download button "Acknowledgment Receipt" available besides the active feedback in feedback history.

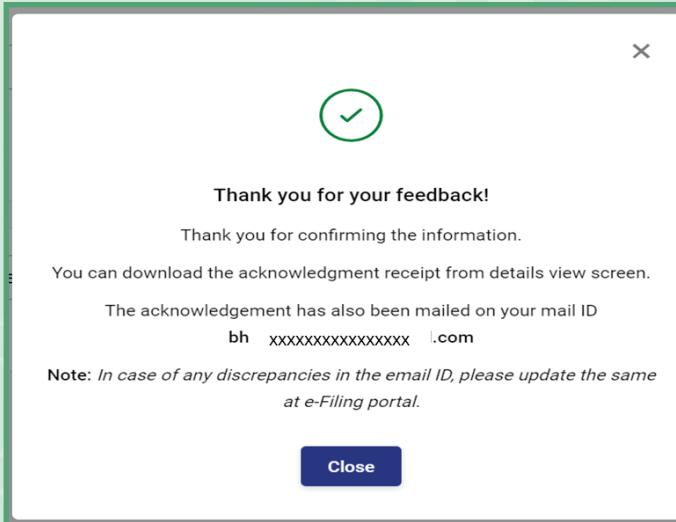


Figure 9- AIS Feedback Submitted Successfully

C) View Feedback History

Feedback history will display the details of feedback(s), submitted on the specific information. User can navigate to this screen through:

Step 1: Navigate to AIS after following the steps mentioned above.

Step 2: Click on AIS tile and select the relevant Financial Year for which you would like to view the information under relevant tab such as TDS/TCS or SFT.

Step 3: Click on the information to view the transaction level details.

Step 4: Click on the feedback which was provided earlier to view the feedback history for that information.

Step 5: Feedback history shall display all the feedback which were provided on that information. Additionally, information confirmation status from the source will also be displayed to the user for the feedback, which is shared with the source, if shared.

Taxpayers will be able to view the following details for the information confirmation status:-

- Whether Feedback is Shared for Confirmation: - Yes/No
- Feedback Shared On: - The date on which feedback is shared with source.
- Source Responded On: - The date on which response is received from the source, if responded.
- Source Response: - Latest response provided by the source on the taxpayer's feedback.

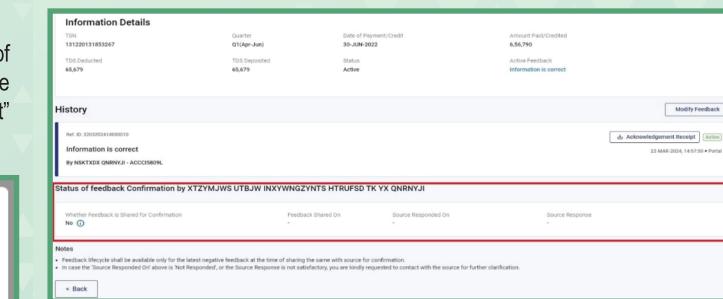


Figure 10- Information confirmation status

D) Accessing AIS offline through AIS Utility

1. Login to the e-filing portal by using the URL <https://www.incometax.gov.in/>
2. Click on "View Annual Information Statement (AIS)" under "e-File" » "Income Tax Returns" tab from the e-filing portal after successful login on e-filing portal OR alternatively, click on "AIS" Tab at the home page of e-filing portal.
3. You will be re-directed to AIS tab on Compliance Portal.
4. On AIS Homepage, navigate to Resources tab and download AIS utility under "Resources" section. Taxpayers will have the option to download AIS Utility as per their operating system.



Figure 11-Resources section

5. Extract the downloaded packet to make AIS Utility ready for use.
6. Import the AIS file on the utility by clicking on "Import" button by selecting the downloaded JSON file from the local system.

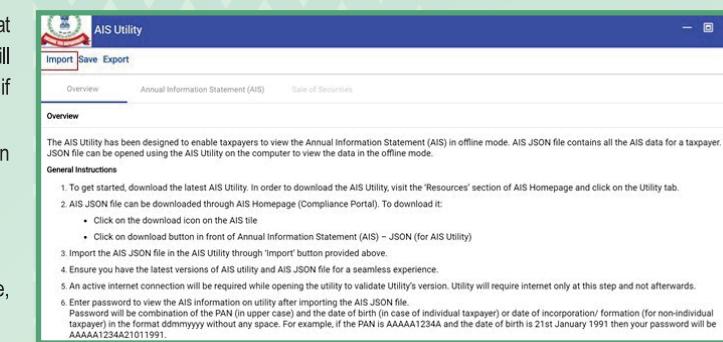


Figure 12- Import JSON file in Utility

7. Enter the password in AIS Utility to import the AIS JSON file. Click on "Confirm".

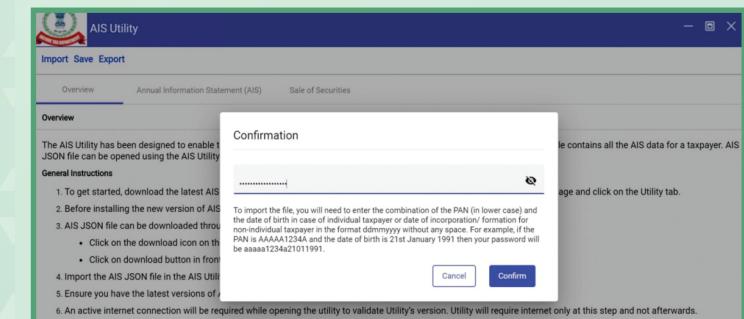


Figure 13- Enter password to import JSON successfully

8. Upon successful authentication of AIS JSON file, a success message will be displayed & AIS can be viewed on Utility.

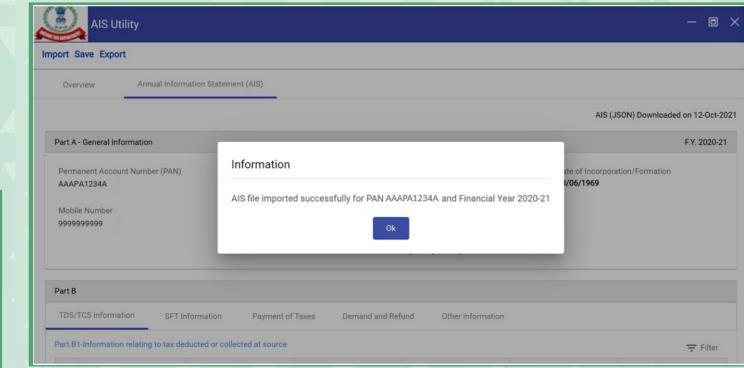


Figure 14- JSON file imported successfully

E) Accessing AIS through 'AIS for taxpayer' mobile app

1. Download the "AIS for Taxpayer" mobile app from Google Play/App Store.
2. Once the app is installed, then upon opening the app first time, onboarding screens will be visible from which user can scroll through by tapping "Next" or skip the screens by tapping "Skip".

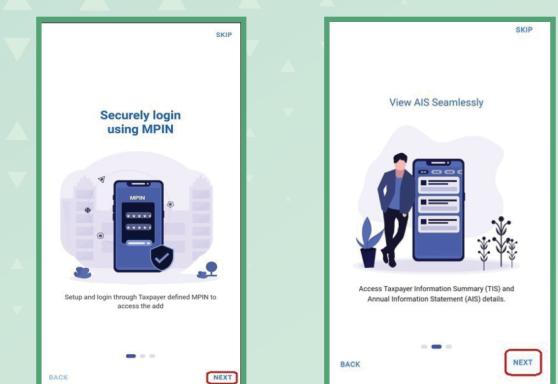


Figure 15-AIS Onboarding screen (1/2)

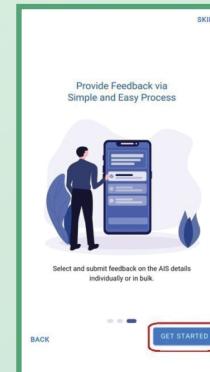


Figure 16-AIS Onboarding screen (2/2)

3. Tap on "Get Started" available on the last onboarding screen



Figure 17-AIS Signup screen (1/3)

4. Enter PAN and Date of Birth/ Incorporation /Formation to get started with verification. Provide consent through the checkbox to the terms and conditions to initiate the verification process.

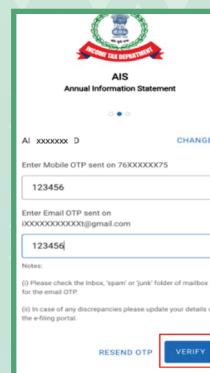


Figure 18- AIS Signup screen (3/3)

